

BENCH-I

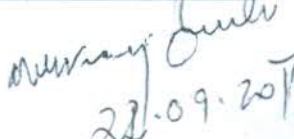
NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA

T.P No.112/KB/2017
(C.P.No.975/2016)

Present: Hon'ble Member (J) Shri Jinan K.R

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 22nd September 2017, 10.30 A.M

Name of the Company	Navya Minerals Pvt Ltd & Ors.		
Under Section	391(2) & 394		
Sl. No.	Name & Designation of Authorized Representative (IN CAPITAL LETTERS)	Appearing on behalf of	Signature with date

1.	Mr. S.K. Tiwari, Advocate	Petitioner	 22.09.2017
2.	Mr. Nikunj Berlin Advocate	Petitioner	

ORDER

The Ld. Counsel for the petitioner is present.

The petitioner prays for filing reply to the written objection filed by the Regional Director.

The prayer of the petitioner is granted.

List on 08-11-2017.


(Jinan KR)
Member(J)